

(d) to (f). Executive instructions exist and are reiterated from time to time for the export contracts being entered into on C & F and imports contract on F.O.B. basis in order to ensure shipping arrangements in the hands of Indian exporters. By and large this policy is being implemented by the Public Sector Undertakings. However, due to the bargaining strength of the importers and various other constraints, it is not always possible to strictly adhere to this policy.

### Paimar Railway station

3350. SHRI RAM SWARUP RAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Paimar Railway station on Kiul-Gaya line in Bihar near Gaya District is running without telephone facility ;

(b) whether Government are arranging to provide a telephone there ; and

(c) if so, how soon this facility is going to be made available there ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes.

(b) Yes.

(c) It will take about three months to provide this facility.

### Over Bridge at Gaya Junction

3351. SHRI RAM SWARUP RAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any proposal for the construction of an over-bridge at Gaya Junction (Bihar) near Delhi-Gumti ;

(b) whether any progress has been made with regard to its acceptance ; and

(c) if so, what is the stage of its implementation ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) No proposal has so far been sponsored by State Government.

(b) and (c) . Do not arise.

### Use of Carbide gas for riping fruits

3352. SHRI SATISH PRASHAD SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that fruits in Delhi and elsewhere in the country are ripened with the help of carbide gas which is harmful and injurious to public health and is banned under the prevention of Food Adulteration Act ; and

(b) if so, what steps Government contemplate to ensure that adequate precautions are taken to check this unsocial activities of the fruit wholesalers and others ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) and (b). The information is being collected and will be laid on the table of the Sabha.

### Promotion to class II posts

3353. SHRI K. A. RAJAN : Will the Minister of RAILWAYS be pleased to state :

(a) the number of persons either empanelled or otherwise, promoted to